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- (ii) (a) Sixty-fourth Annual Report and Accounts of the Synthetic and Art Silk Mills' Research Association (SASMIRA), Mumbai, for the year 2013-14, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Association.

[Placed in Library. See No. L.T. 1175/16/14]

## Reports and Accounts (2013-14) of various Cooperatives, J&K HPMC, Srinagar and related papers

**कृषि मंत्रालय में राज्य मंत्री (श्री मोहनभाई कल्याणजीभाई कुंदरिया):** महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूं:-

- (i) (a) Thirty-eighth Annual Report and Accounts of the National Federation of Urban Co-operative Banks and Credit Societies Limited (NAFCUB), New Delhi, for the year 2013-14, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Federation.

[Placed in Library. See No. L.T. 1246/16/14]

- (ii) (a) Annual Report of the National Co-operative Union of India (NCUI), New Delhi, for the year 2013-14.
  - (b) Annual Accounts of the National Co-operative Union of India (NCUI), New Delhi, for the year 2013-14, and the Audit Report thereon.
  - (c) Review by Government on the working of the above Cooperative Union.

[Placed in Library. See No. L.T. 1244/16/14]

- (iii) (a) Annual Report and Accounts of the National Agricultural Cooperative Marketing Federation of India Limited (NAFED), New Delhi, for the year 2013-14, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Federation.

[Placed in Library. See No. L.T. 1247/16/14]

 (iv) Statement giving reasons for not laying the Annual Reports and Audited Accounts of the Jammu and Kashmir Horticulture Produce Marketing and Processing Corporation Ltd. (J&K HPMC), Srinagar, for the years 1997-98, 1998-99, 1999-2000, 2000-01, 2001-02, 2002-03, 2003-04, 2004-05, 2005-06, 2006-07, 2007-08, 2008-09, 2009-10, 2010-11, 2011-12, 2012-13 and 2013-14, within the stipulated period.

[Placed in Library. See No. L.T. 1245/16/14]

## I. Reports and Accounts (2013-14) of various PSUs and related papers

## II. Report and Accounts (2013-14) of CIPET, Chennai and related papers

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI): Sir, on behalf of Shri Hansraj Gangaram Ahir, I lay on the Table:—

- I. A copy each (in English and Hindi) of the following papers, under sub-section
  (1) (b) of Section 394 of the Companies Act, 2013:—
  - (i) (a) Sixtieth Annual Report and Accounts of the Hindustan Insecticides Limited (HIL), New Delhi, for the year 2013-14, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
    - (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 1044/16/14]

- (ii) (a) Fifty-third Annual Report and Accounts of the Hindustan Organic Chemicals Limited (HOCL), Marine Lines, Mumbai, for the year 2013-14, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T. 1045/16/14]

(iii) (a) Annual Report and Accounts of the Brahamputra Cracker and Polymer Limited (BCPL), Guwahati, Assam, for the year 2013-14, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.